

CCPA 13/07

[ OA 366/05]

Dated 14.2.2008

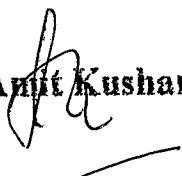
Shri S.K.Bariar, ld. counsel for the applicant

Shri D. Surendra, ld. ASC for the respondents

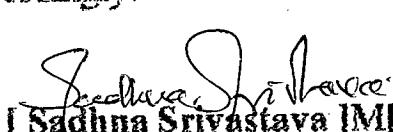
O R D E R [ ORAL ]

Shri D. Surendra, ld. counsel appears on behalf of the respondents and submits that the order passed by this Tribunal has been complied with. This fact has also been accepted by the ld. counsel for the applicant.

2. Under the circumstances, this CCPA stands dismissed. The notice issued to the respondent is discharged accordingly.

  
[ Amit Kushari JM[A]

mps.

  
[ Sadhna Srivastava JM[J]